

DA-308/91

19.3.91

Present : Shri G. D. Bhandari, counsel for the applicant.

Learned counsel for the applicant submits that as the department is considering the request of the applicant in the matter of transfer, he wishes to withdraw the DA with liberty to file a fresh application, if necessary.

The O.A. is dismissed as withdrawn with liberty to the applicant to file fresh O.A. in accordance with law, if so advised.

Dec: 19/3/91

(P. C. Jain)
Member (A)

Ram Pal Singh

V.C. (J)